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**BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**

C.P. (I.B) No. 175/7/NCLT/AHM/2017

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.11.2017**

Name of the Company: India Business Grid
V/s.
Edunova Educational Research & Training Pvt. Ltd.

Section of the Companies Act: Section 7 of the Insolvency and Bankruptcy
Code

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	SHRIRAJ KHAMBETE	ADV	PETITIONER	<i>Shriraj Khambete</i>
2.	PAVAN S. GODIAWALA	ADVOCATE	RESPONDENT	<i>Pavan Godiawala</i>

ORDER

Learned Advocate Mr. Shriraj Khambete i/b Nanavati Associates present for Financial Creditor/Petitioner. Learned Advocate Mr. Pavan Godiawala present for Respondent.

Objections not filed by Respondent.

At request of both sides on the ground of settlement.

List the matter on 08.12.2017.

Manor
**MANORAMA KUMARI
MEMBER JUDICIAL**

Bikki
**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 30th day of November, 2017.